

Reservation quota in the Kerala Express, Jayanti Janta and Himsagar Express

1109. SHRI N. E. BALRAM: Will the Minister of TRANSPORT be pleased to state what is the quota of second class sleeper berths, A/C 2-tier and 1st class in the Kerala Express, Jayanti Janata Express (132

UP) and Himsagar Express separately from (i) New Delhi Railway Station, (ii) Nizamuddin Railway Station, and (iii) any other booking counters in New Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

Reservation quota for Kerala Jayanti Janata and Himsagar Express

Station	126 Kerala Express			132 Jayanti Janata Exp.			908 Himsagar Exp.		
	(Bi-weekly)			(5 days a week)			(weekly)		
	First Class	AC 2 T	IInd Class	AC 2-T	Second Class		First Class	AC 2 T	IInd. Class
New Delhi Central Reservation Office	18	42	—	24	—		6	12	—
New Delhi Station	—	—	350	—	229		—	—	165
Hazrat Nizamuddin	—	—	—	—	44		—	—	—
Parliament House Booking Office	4	4	24	4	16		2	4	8
Kirti Nagar	—	—	28	—	—		—	—	—
Sarojini Nagar	—	—	42	—	—		—	—	—

Direction to the States against the overambitious targets of the immunisation programme

1110. SHRI SURESH PACHOURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have cautioned the States against overambitious targets in the immunisation programme;

(b) if so, the reasons therefor;

(c) whether the State authorities

were directed to state the names of the districts in order of priority;

(d) whether some of the States have so far intimated to the Centre;

(e) what are the reasons for the States which have not so far submitted the same;

(f) whether the 30 districts under the universal immunisation programme include one or two districts from all the larger States; and

(g) if so, what is the total population of these districts?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR):

(a) to (g) We have taken up the Programme of Universal Immunisation during 1985-86 in 30 districts at least one from each major State, covering a population of 665.66 lakhs. Another 60 districts are proposed to be taken up in 1986-87. The States were requested to suggest the names of the districts to be taken up in order of priority. They were, however, advised to keep in view operational feasibility of attaining high levels of immunisation coverage and sustaining such levels subsequently while selecting the districts. The required information has been received from all the States.

Commercial building of Roads

1111. SHRI SURESH PACHOURI: Will the Minister of TRANSPORT be pleased to state:

(a) whether there is a proposal for evolving comprehensive economically viable package of incentive in order to facilitate the commercial building of roads, highways and expressways by private sector;

(b) whether Government are considering to prepare a comprehensive programme for building roads in the country;

(c) whether State Governments have also been consulted; and

(d) if so, what are their views and to what extent the road buildings are to be undertaken during the first year of the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT):

(a) to (d) Yes, Sir. Keeping in view the limited resources for the purpose and huge requirement of the ever increasing traffic, the Government of India intend to selectively involve the private sector for taking up certain types of schemes on National Highways. For this purpose suitable pro-

posals were invited from the private Sector.

A few private parties have come forward with their proposals for financing the highway projects. They have, however, raised certain issues of concessions, loans and guarantees etc. which require examination in consultation with other Ministries. Road building under this scheme can be taken up only thereafter.

The State Governments have also been requested to take suitable steps for involving private Sector in financing State Roads.

Tightening of Security at the International Airports

1112. SHRI SURESH PACHOURI: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that all the international airports in the country have been placed under the tight security and entry of visitors at all the airports was banned during the month of January 1986; and

(b) if so, what were the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b) Yes, Sir. Security at international airports was tightened during January, 1986 and entry of visitors to all airports was banned, after receipt of information about the possibilities of renewed attempts at unlawful interference with civil aviation by extremists.

Supply of Sub-standard Medicines to the Government Hospital in Pondicherry

1113. SHRI V. NARAYANASAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the sub-standard medicines have been